

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

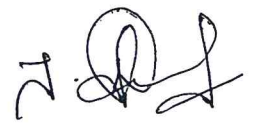



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/2016
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

- | | | | |
|---|--|--|---|
| ① | DEV ESHWAAR J
For M/s. Shivakumar &
Suresh | Counsel for R-1, R-2,
R-6, R-12 to R-15 |  |
| ② | ASHOK VISWANATH | Counsel for RR 9 to 11 |  |
| ③ | ADITYA S
FOR DAS LAW FIRM | COUNSEL FOR PETITIONERS |  |
| ④ | K. Aswini
For Mrs. Vedawallikumar. | Counsel for R-7 & R-8 |  |

ORDER

Counsel for petitioner present and stated that they have filed written submissions. Counsel for R1, R2 & R6, R12 to R15 present and filed written submissions. No representation on behalf of R4. Counsel for R9 to R11 present and filed written submissions. Proxy representing R7 & R8 present and prayed time for filing written submissions. Time is extended at request with a direction to file written submissions and furnish copy of the same to the other side prior to the next date of hearing. Put up on 28.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc